


General Order No. 153/2021

In continuation of General Order No. 145/2021 dated 21.08.2021 regarding functioning of the Court through Physical Mode alongwith Virtual Mode, duty of **Principal Magistrate, J.J. Board** is hereby assigned for the purpose of proceeding of the Court in Physical Mode as well as in Virtual Mode in Vaishali Judgeship for taking up of all types of matters including recording of evidence and final hearing from 31.08.2021 till further order as follows :-

Sl No.	Name and Designation of the Officers	Day and duration of Physical Court 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.M. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.	Day and duration of Virtual Court from 10.30 A.M. to 1.30 P.M. with half hour recess from 1.30 P.M. to 02.00 P.M. and from 2.00 P.M. to 4.30 P.M.
01.	Sri Kumar Girindra Gaurav, Principal Magistrate, J.J. Board	Every Working Tuesday and Friday	Every Working Monday, Wednesday, Thursday and Saturday

Inform all concerned.


District & Sessions Judge,
Vaishali at Hajipur.
28 -08-2021.

Office of the District & Sessions Judge, Vaishali at Hajipur.

Memo No. 592/Admn. Dated the 28th of August, 2021

Copy forwarded to Sri Kumar Girindra Gaurav, Principal Magistrate, J.J. Board, Vaishali at Hajipur / Nodal Officer, Vaishali at Hajipur / D.P.O. Vaishali / Secretary, Bar Association / Secretary, Advocate Association / Nazir / System Officer, Hajipur for information and needful.


Incharge Administration,
Civil Court, Hajipur.
28 -08-2021.